

Surinam Parliamentary Delegation

like to know whether such a demand was made earlier and if so, whether Government gave the reasons for not granting the subsidy.

[English]

SHRI K. C. LENKA: I thank Shri Ram Naik. He has pleaded for this Railways and we have been pleading since long with the Government to give these subsidies but the Government has not been agreeing to it.

[Translation]

SHRI RAM NAIK : Please tell us what did the Government say in the regard.

[English]

What is the reason? We should get a clear reply. What is the reason given by the Finance Ministry for not subsidising the loss which you are incurring?

SHRI K.C. LENKA: Still we are pursuing this matter with the Finance Ministry.

MR. SPEAKER: Before I go to the next question I have to make an announcement.

11.17 hrs.

WELCOME TO THE SURINAM PARLIAMENTARY DELEGATION

[English]

MR. SPEAKER : Hon'ble Members, at the outset I have to make an announcement.

On my own behalf and on behalf of the Hon'ble Members of the House, I have great pleasure in welcoming His Excellency Mr. Jaggernath Lachmon, Speaker of the National Assembly who is on a visit to India as our honoured guest.

He attended the recently concluded 89th Inter Parliamentary Conference from 12 to 17 April, 1993.

He is now seated in the special box. We wish him a happy and fruitful stay in our country. Through him we convey our greetings and best wishes to the President, National Assembly, Government, and the friendly people of Republic of Surinam.

11.18 hrs.

ORAL ANSWERS TO QUESTIONS -
CONTD

[English]

National Policy on P.D.S.

*662. SHRI MOHAN RAWALE: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to refer to the reply given to Unstarred Question No. 122 on February 23, 1993 regarding withdrawal of Ration Cards from tax payers and state:

(a) the States which have decided to exclude certain categories of the population from the benefits of Public Distribution System;

(b) the categories of population which have been so excluded;

(c) whether these State Governments have sought permission of the Union Government before taking such a decision;

(d) if not, the reaction of the Union Government thereto;

(e) whether the Union Government propose to evolve a National Policy on Public Distribution System; and

(f) if so when and the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (f). A state-